

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--|----------|---------|---------|--------------------------------|
| CP No.27/ 2017 (Old File No.Sl. No.1/FR 2016) | - | Hearing | 2(41) | BDI India Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

23. *Rajashree*
for.
K. VENKATRAMANI
(9886781410)

Petitioner

[Signature]

Counsel for petitioner is present. She requested further time to file I.A.

Time granted till 01.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)